

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. CPC. 116/1997
(O.A. 608/1997)

Date of order : 20.01.2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

SANKAR CHOWDHURY

VS.

A. CHAKRABORTY(A.I.R.)

For the applicant : Mr. B. Chatterjee, counsel

For the respondents : None

O R D E R

When the matter is taken up for orders, Mr. B. Chatterjee, 1d. counsel for the applicant, submits that the applicant wants to withdraw the application. None appears for the alleged contemner.

2. In view of the above, the prayer made by the 1d. counsel for the applicant is allowed. Accordingly, the contempt petition bearing No. 116/1997 is hereby disposed of.

3. No order is passed as to costs.

S. M.
S. M.
20.1.2000
MEMBER(A)

H. J. 201
H. J. 201
MEMBER(J)

S.M.